

Rise in Land Prices in Delhi

1934. **Shri Ram Krishan Gupta:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1059 on the 19th August, 1959 and state:

(a) whether Government have considered the report regarding rising prices of land for house-building in Delhi; and

(b) if so, the action taken in the matter?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). The report is still under consideration.

Panna Diamond Mines

1935. **Shri Ram Krishan Gupta:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 480 on the 10th August, 1959 and state at what stage is the question of setting up an autonomous statutory corporation or company for the Panna Diamond Mines?

The Minister of Mines and Oil (Shri K. D. Malaviya): Large amount of prospecting work is to be undertaken before commercial exploitation can be predicted. Prospecting is proposed to be undertaken through the National Mineral Development Corporation Limited.

White Cement

1936. **Shri Ram Krishan Gupta:** Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 209 on the 5th August, 1959 and state:

(a) whether the suitability from commercial point of view of the process developed for production of white cement has been ascertained; and

(b) if so, with what results?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Not yet, Sir.

(b) Does not arise.

Salary Structure in Engineering Institutes

1937. { **Shri Ram Krishan Gupta:**
Shri S. M. Banerjee:
Shri Panigrahi:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 817 on the 27th August, 1959 and state the progress made so far in the implementation of the scheme of rationalising and improving the staff and salary structure in Engineering institutions?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): The State Governments of Assam, Andhra Pradesh, Uttar Pradesh, Rajasthan and Jammu and Kashmir have accepted the scheme finally. Detailed procedures concerning the implementation of the scheme have been formulated and communicated to them.

Film Finance Corporation

1938. { **Shri Ram Krishan Gupta:**
Shri Padam Dev:
Shri D. C. Sharma:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 2346 on the 8th September, 1959 and state:

(a) whether Memorandum and Articles of Association of the Film Finance Corporation have been prepared; and

(b) if so, when the Corporation will be set up?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir

(b) The necessary formalities for registering the Corporation are underway.